

C. A. T. Bench, JAIPUR

Date of Order

Orders

12/3/93

CASE NOT REACHED
PUT UP FOR HEARING
ON 12/3/93

B.O.
COURT MASTER

3/5/93

None present for the parties.

The T.A. is dismissed
in default for non-prosecution
on the part of the applicant.

(O. P. Sharma)
Administrative Member

G. Krishna
Gopal Krishna
Member (Judicial)

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mk 34036 3404

Date 195-27